NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/27/2016

NAME OF THE PETITIONER(S)

: S. Padma and Another

NAME OF THE RESPONDENT(S)

: Marutham Farms Pvt Ltd and 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

C. PRASANNA VENICATESH

Coursel for RI-R3

G.v.P. Saivihan

Council lu

Petitioner

ORDER

Shri T V P Sai Vihari, counsel for petitioner present. Shri C Prasanna Venkatesh, counsel for R1 to R3 present. Counsel for R4 called absent. No representation. Counsel for petitioner failed to furnish the correct address of the respondents in CA 16/2017. At request time extended with a direction to furnish the proper address by the next date of hearing. Further counsel for petitioner is directed to inform the next date of hearing to R4 in the main CP. Put up on

31.03.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)